

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6264
ANSWERED ON:06.05.2005
DONATION RACKET IN PUBLIC SCHOOLS
Saroj Shri Daroga Prasad;Yadav Shri Ram Kripal

Will the Minister of FINANCE be pleased to state:

- (a) whether Income Tax department has unearthed donation racket in some Public Schools in the National Capital of Delhi;
- (b) if so, the details thereof;
- (c) whether these public schools are running the racket through the societies managing these schools and illegally granting tax exemption certificates;
- (d) whether Income Tax Department has also unearthed bungling in land allotment to these societies by DDA; and
- (e) if so, details thereof and action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a), (b) & (c): Yes Sir. Instances of receiving conditional donations from parents / relatives of students of Bal Bharati Public School, Pitampura, New Delhi being run by Child Education Society and issue of tax exemption certificates under section 80G of the IT Act have been noticed during a survey operation carried out under Section 133A of the Income-tax Act, 1961. Further investigation is in progress.
- (d): No Sir.
- (e): Not applicable.